

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2016**

**&**

**IA NO. 743 OF 2016 & IA No. 703 of 2018**

**Dated: 31<sup>st</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Azure Sunrise Pvt. Ltd.**

**...Appellant(s)**

**Versus**

**Chamundeshwari Electricity Supply Corporate Ltd. & Anr.**

**...Respondent (s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Anuradha Mukherjee  
Ms. Shikha Tandon  
Mr. Robin Grover  
Mr. Rahul Chauhan  
Ms. Akriti Gandotra

Counsel for the Respondent(s) : Ms. Ragima R. for R-1

**ORDER**

Heard Mr. Buddy A. Ranganadhan, counsel for the appellant for sometime.

As agreed by the learned counsel for both the parties, list the matter for further hearing on **14.09.2019.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

Ts/js